

Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu

Notification,
Srinagar, the 14th June, 2021

S.O/99: In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Ancient Monuments, Preservation Act, Samvat, 1977(1920-AD) and in supersession of notification S.O 73 dated 03.03.2021 abi-nitio, the Government hereby declare the ancient Monument namely '**Radha Krishan Temple situated at Miran Sahib, R.S Pura, Jammu**' along with land measuring 03 kanals and 06 marlas under survey No. 174, as "Protected Monument" within the meaning of the said Act.

Further, in pursuance to sub-section (3) of the said Section, any person having objection to the issuance of this notification shall file his/her objections before the Secretary to Government, Department of Culture, J&K within period of two months from the date of fixation of this notification at a conspicuous place on the said site.

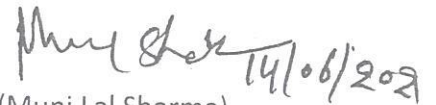
By order of the Jammu and Kashmir Government.

Sd-
(Sarmad Hafeez)IAS
Secretary to Government
Department of Culture
Dated:- 14-06-2021

No:-Cul/Arch/03/2020

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor.
2. Principal Secretary to the Government, Revenue Department.
3. Joint Secretary, (J&K) Ministry of Home Affairs, Government of India.
4. Divisional Commissioner, Jammu.
5. Director, Information, J&K.
6. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
7. Director, Archives, Archeology & Museums, J&K.
8. OSD to Hon'ble Advisor (BK).
9. General Manager, Government Press, Jammu, for publication in next Government Gazette.
10. Pvt. Secretary to Secretary to the Government, Department of Culture.
11. Stock file/ S.O file.


(Muni Lal Sharma)

Under Secretary to the Government
Department of Culture

